English translation of Shram Anubhag-3, Noti. No. 2636/XXXVI-3-4(S)-87, dated July 14, 1987, published in the U.P. Gazette, Extra., Part-4, Section (kha), dated 14th July, 1987, p. 2 In exercise of the powers under sub-section (3) of Section 3 of the Uttar Pradesh Dookan Aur Vanijya Adhishthan Adhiniyam, 1962 (U.P. Act No. XXVI of 1962), the Governor is pleased to exempt in the public interest, No. XXVI of 1962), the Governor of India and its four subsidiary comthe General Insurance Corporation of India and its four subsidiary companies from the operation of all the provisions of the said Adhiniyam.